

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd December, 2022

No.HC.VII-23/2022/ **13738** /A. Shri Muzakkir Ahmed, Judicial Magistrate, 1st Class, Dima Hasao, Haflong, is transferred and posted as Munsiff No.3, Dibrugarh, vice Smti Sanskrita Khanikar already transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dima Hasao, Haflong, and proceed to join at his new place of posting immediately.

Shri Ahmed is not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam, issued on 17.12.2021.

By Order,

Sd/- Romen Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-23/2022/ **13739 - 13760** /A.

Dated 22.12.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.

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13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. Shri Muzakkir Ahmed, Judicial Magistrate, 1st Class, Dima Hasao, Haflong.
18. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

22/12/2022
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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22/12/2022